

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1821
TO BE ANSWERED ON 04.05.2016**

MISLEADING EMPLOYMENT NOTIFICATIONS

1821. SHRI GUTHA SUKENDER REDDY:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government has identified some misleading employment notifications which are frequently coming up in some websites about vacancies in the Railways and if so, the details thereof;**
- (b) whether the Government has any technique to track and verify the veracity of the advertisements and the websites' administrators and if so, the details thereof; and**
- (c) the steps being taken to book the website, administrators and save the public from such misleading information?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

- (a) : Reports of some fake websites had come to notice. However, reports of misleading employment notifications have not been noticed.**
- (b) : The creation of fake websites was reported to Computer Emergency Response Team-India (CERT-In – a national nodal agency).**

(c) : Regular proactive measures are undertaken by the recruiting agencies i.e. 21 Railway Recruitment Boards (RRBs) and 16 Railway Recruitment Cells (RRCs) frequently, by way of widely publicized campaigns through print media as well as electronic media i.e. Employment News, National Dailies, Local Newspapers and through the official websites of the RRB(s) & RRC(s) cautioning the prospective candidates to beware of unscrupulous elements, fake advertisements/ websites, touts and job racketeers trying to deceive by false promises of securing job in Railways either through influence or by use of unfair and unethical means.
